

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4460
ANSWERED ON:21.02.2014
PROBLEMS FACED BY MINING COMPANIES
Ahir Shri Hansraj Gangaram

Will the Minister of MINES be pleased to state:

- (a) whether the Government has taken note of the problems faced by the mining companies in Maharashtra, particularly Surajgarh area in view of naxalite and other violent activities;
- (b) if so, the facts thereof;
- (c) the corrective measures taken by the Government to solve their problems;
- (d) whether the Government proposes to grant mineral concessions for iron ore in the State to some Public Sector Undertakings in addition to the existing companies; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a) to (c): Yes, Madam. The Government of Maharashtra has informed that the local police, Etapalli, Maharashtra issued an advisory to concerned lease holders to be alert while working in the area.

(d) and (e): As per the provisions of the Mines and Minerals (Development and Regulation) [MMDR] Act 1957, State Government are empowered to grant mining leases for all minerals. However, prior approval of the Central Government is required by the State Government for granting mineral concessions in respect of minerals specified in parts 'B' and 'C' of the First Schedule to the MMDR Act, 1957, including iron ore. No proposal has been received from the Government of Maharashtra for grant of mineral concession for iron ore in favour of Public Sector Undertakings.